

Allahabad Bench

CP(CAA) No.02/ALD/2021,
CA(CAA) No.02/ALD/2021ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.03.2021

NAME OF THE COMPANY: Bhargava Traders Pvt Ltd & Anr with Firstchoice Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: 230/232 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Gaurav Mahajan	Adv.	Sr. S. C. I.T. Deptt.	
2.	Pradeep Singh Sisodia	CGSC	ROC	
3.	Ankit Kr. Singh	PCS	Petitioner	
4.	KULDEEP SINGH	AOL	Companies O.L. ALLD.	

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Sh. Ankit Kumar Singh, PCS for the Petitioner, Sh. Kuldeep Singh, AOL for the Official Liquidator, Sh. Pradeep Singh Sisodia, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for the Income Tax Department are present.

It has been intimated that the Report of the ROC and RD have not been filed till date. Let the same be filed by the next date fixed.

Accordingly, put up on 30.04.2021 before the Regular Court.

Sd-

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 22.03.2021

Typed by :
Md. Zaid
(Stenographer)